

**ONE DAY WORKSHOP**

**ON**

**“EXCELLENCE IN CONTRACT DRAFTING”**

**ON**

**SEPTEMBER 29<sup>th</sup>, 2018(SATURDAY)**

**ORGANIZED BY:**

***GEETA INSTITUTE OF LAW (GIL)***

**IN COLLABORATION WITH:**

***CORP COMM LEGAL***

***(Corporate Law Firm, Delhi)***

**Venue: GIL Auditorium**

## **ABOUT GEETA INSTITUTE OF LAW**

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Geeta Institute of Law (GIL) has a unique distinction as one of the prestigious Law Institute in the state of Haryana, honored as being the best 35th law college in India by India Today Ranking. The institute is very well located on NH-1, G.T. Road Panipat, just 50 minutes run from Delhi, the capital of India. The institute was granted affiliation by the Kurukshetra University, Kurukshetra in 2007 and affiliation has been approved by the Bar Council of India.

## **INTRODUCTION AND OBJECTIVES OF CONTRACT DRAFTING**

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In the present Scenario, from top to bottom, from small to senior level managers, everyone need to draft various contract for their day to day transactions. Although, such contract require the legal proficiency and expertise. Every law student must be able to grapple with complex commercial motive, business risk and predict how a contractual relationship may play out in a future. They shall not only be able to draft bullet proof contracts but also be able to negotiate them on behalf of their clients. So, the need of the hour is to possess deep insight and practical knowledge of contract drafting.

In this view Geeta Institute of Law has taken upon itself the task to conduct a contract drafting programme.

The present workshop would prove to be beneficial for all the law students, professionals' scholars, academicians and researchers. It would attempt to answer the following:

- What difference does skilful legal drafting of commercial contracts make?
- What does a client / your employer expect to achieve from a contract?
- How can you safeguard the interests of your clients / company?
- How to limit obligations of your clients / company?
- If and how to work with sample templates?
- How to be proactive and not reactive?
- How to read between the lines?
- How to determine essential components of a contract?

## **WORKSHOP OVERVIEW**

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### **Workshop's Title:**

Excellence in Contract Drafting

### **Layout of Workshop:**

The Participants will learn why and how of contract drafting and engage in drafting different clauses for an effective contract. They will learn the relevance of different aspects so sharpen their drafting skills.

### **Who can Participate:**

The workshop is open for participation to law students (LLB-5 Year & 3 Year/LLM/M.Phil/PhD), researchers, academicians and legal professionals. The intake of participants will be up to 60.

**NOTE:** *Participation certificate will be given to all the Students, Teachers, and Researcher.*

### **Participation Fee:**

- The Participation Fee for students, legal professionals, researchers and academicians will be Rs 1,000/-(including lunch).
- Participation fee for the students of GIL will be Rs. 400/-(including lunch).

### **Workshop Dates:**

September 29<sup>th</sup>, 2018 (Saturday)

### **Workshop Schedule: 10 am to 4 pm**

- First Session: 10 am to 1 pm.
- Lunch: 1 pm to 2 pm
- Second Session: 2 pm to 4 pm

**Resource Person:**

Mr. Bhumesh Verma, Managing Partner, Corp Comm Legal, a top Indian law firm headquartered in New Delhi. He received the coveted Chevening Scholarship by the UK Government in 2000 whereunder he studied in College of Law, York and was a visiting lawyer with Ashursts' London office. With over two decades of experience Mr. Bhumesh Verma is one of the leading Indian senior corporate practitioners and he is consistently ranked in the 'A List' of the top 100 Indian Lawyers by India Business Law Journal.

**Registration Form:**

Interested Candidate may send filled registration form to [kartikgil@geeta.edu.in](mailto:kartikgil@geeta.edu.in) .

**Deadline for Registration:**

September 25<sup>th</sup>, 2018 (5 PM)

**Contact Person:**

For any query contact Workshop Coordinators:

**Mr. Kartik Agre**

(Assistant Professor)

8279918521

**Ms. Swati Pandita**

(Assistant Professor)

9467993036

**REGISTRATION FORM**

**“WORKSHOP ON EXCELLENCE IN CONTRACT DRAFTING”**

(September 29<sup>th</sup>, 2018)

**DATE:** \_\_\_\_\_

**Name:** \_\_\_\_\_

**Law Student/Law Teachers/Researcher:** \_\_\_\_\_

**Address:** \_\_\_\_\_

**Contact No:** \_\_\_\_\_

**Email id:** \_\_\_\_\_

**Phone (Include code):** \_\_\_\_\_

**Signature of the Students**

**Signature of Coordinator**